

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2284
TO BE ANSWERED ON 09.12.2024**

EMPLOYMENT-LINKED INITIATIVE (ELI) SCHEMES

2284. SHRI BIPLAB KUMAR DEB:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of specific strategies implemented by the Government through the Employment-Linked Initiative (ELI) Schemes to boost job creation; and**
- (b) the manner in which the three ELI Schemes, Scheme A for first-time job seekers, Scheme B for manufacturing job creation, and Scheme C for employer support differ in their approach to enhancing employment opportunities?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) & (b): The Government has proposed Employment Linked Incentive Scheme as part of “Prime Minister’s Package on Employment and Skilling” with a total outlay of Rs. 1,07,000/- Cr to stimulate employment generation, enhance employability and ensure social security to the workforce. The Scheme incentivizes employers and employees and focuses on First Time employees in all formal sectors. The period of the Scheme is two years. The First-Timers/ Rejoinees with salary up to Rs. One lakh per month will be eligible based on their enrolment in EPFO. Part-wise details of the scheme are as under:-

Part-A of the scheme will provide support of one-month wage to all persons newly entering the workforce in formal sector. The direct benefit transfer of one-month salary in 3 installments to first-time employees, registered in EPFO, will be up to Rs. 15,000/-.

Contd..2/-

Part-B of the scheme will incentivize additional employment of the first-timer employees in the manufacturing sector. An incentive will be provided at specified scale directly both to the employee and the employer with respect to their EPFO contribution in the first 4 years of employment.

Part-C of the scheme will provide incentive for additional employment in all sectors. The government will reimburse to employers up to Rs. 3,000 per month for 2 years towards their EPFO contribution for each additional employee. In case the employer creates more than 1000 jobs, the incentive will continue for the 3rd and 4th year on the same scale as employer benefit in Part B.
